

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:62

ANSWERED ON:29.07.2010

CIVIL AVIATION SAFETY

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Civil Aviation authorities have taken steps recently to strengthen aviation safety;
- (b) if so, the details thereof;
- (c) whether the Government has set up any civil aviation safety advisory body;
- (d) if so, the details in this regard;
- (e) whether any recommendations have been made by the civil aviation safety advisory body; and
- (f) if so, the details thereof alongwith the action taken thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (f): A Statement is laid on the Table of the House.

Statement referred to in the parts (a) to (f) of the Lok Sabha Starred () Question No.62 for 29-07-2010 regarding `Civil Aviation Safety`.

(a) and (b): Yes, Madam. Directorate General of Civil Aviation (DGCA) has taken various steps to strengthen aviation safety like conducting special safety audits of airlines, inspection of critical airports, issuance of operational instructions to airlines and constitution of Civil Aviation Safety Advisory Council. DGCA has also taken steps for re- assurance drive on the maintenance activities of all scheduled airlines and checking of overloading of aircraft. Federal Aviation Administration (FAA) of United States of America had also carried out an audit in 2009 to review DGCA's safety oversight capabilities. The FAA made some recommendations for their improvement. The steps taken by DGCA in this regard have been appreciated by FAA as there had been significant improvement in several areas of DGCA in a short span of time, which included creation of an additional 427 Group `A` posts in DGCA in order to strengthen the safety oversight set - up in DGCA.

(c) and (d): Yes, Madam. Civil Aviation Safety Advisory Council (CASAC) has been set up in the DGCA under the Chairmanship of Director General of Civil Aviation with 28 expert members from industry and stakeholders who have made significant contribution in aviation sector. The Council has constituted 4 different working groups for

- (i) Operations,
- (ii) Airworthiness,
- (iii) Air Navigation and
- (iv) Aerodromes.

(e) and (f): On the recommendations of CASAC, DGCA has taken action for

- (i) inspection of critical airfields;
- (ii) issuance of guidelines for Approach and Landing Accidents Reduction(ALAR) Tool Kit;
- (iii) suggested review of operations to those Defence Air Fields which do not conform to International Civil Aviation Organisation (ICAO) standards; and
- (iv) enhancement of safety in general aviation operations.